

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

**EXCISE Appeal No. 11157 of 2015 - DB**

(Arising out of OIO-BHR-EXCUS-000-COM-028-14-15 dated 31/03/2015 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

**Roopchand Jain**

Flat No. 003, A Wing, Building No. D-28,  
Yoginagar, Borivali West,  
Mumbai, Maharashtra,

**.....Appellant**

*VERSUS*

**Commissioner of C.E-Bharuch**

Vadodara-II,GST Bhavan,  
Subhanpura,Vadodara  
Vadodara, Gujarat- 390023

**.....Respondent**

**APPEARANCE**

Shri G B Yadav, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

DATE OF HEARING/DECISION: 19.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11156 of 2015.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**